

**Setting up an explosive unit in South Kanara**

1797. SHRI JANARDHANA POO-JARY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have accepted any proposal of Karnataka Explosive Ltd. for setting up an explosive unit in South Kanara alongwith chowghules of Goa; and

(b) if so, what is the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes Sir. A licence has been issued in favour of M/s. Karnataka Explosives Ltd. for setting up an explosive unit for a capacity of 20,000 tonnes per annum in South Kanara. This company has been promoted by M/s. Chowghules & Co. Pvt. Ltd., Goa.

(b) The foreign collaboration arrangements have been finalised. Imported machinery for a capacity of 10,000 tonnes has reached the site. Trial production is expected in the latter half of this year.

**Licences/Letters of intents given to States**

1798. SHRI NIREN GHOSH: Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) the number of licences/letters of intent, given to the different states

of India, (State-wise) during the years 1978-79 and 1979-80;

(b) how many applications for licences and letters of intent have been turned down during the above years, State-wise; and

(c) the reasons for refusal to grant such licences and letters of intent?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A statement giving the details is enclosed. (Annexure-I).

(b) A statement is enclosed. (Annexure-II).

(c) Rejection of industrial licence applications are broadly for one or more of the following reasons:

(i) Adequate capacity in the proposed line of manufacture exists or has already been approved/licenced;

(ii) The schemes were not in accordance with current industrial policy (including policies relating to MRTP/FERA units, or reservation for small units).

(iii) The location of the units was not in accordance with the locational policy;

(iv) The schemes were not (a) properly worked out (b) technically sound;

(v) Insufficient capacity utilisation by applicants.

**Statement-I**

*Statement showing State-wise distribution of Industrial Licences (ILs) & Letters of Intent (LIs) issued during the year 1978-79 and 1979-80 (Upto February 1980)*

S. No.	Name of the State	1978-79		1979-80 (Upto Feb. 1980)	
		IL	LI	IL	LI
1.	Andhra Pradesh . . . . .	12	31	18	44
2.	Andaman & Nicobar . . . . .	1	1	..	..
3.	Arunachal Pradesh . . . . .	..	..	..	..
4.	Assam . . . . .	..	4	4	..